

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Nuclear power plant in Fatehabad district of Haryana**

2946. DR. KANWAR DEEP SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government has taken note to discontent among local residents about the setting up of a nuclear power plant in the Fatehabad district of Haryana;

(b) if so, the details thereof and the steps that the Government has taken to address these concerns;

(c) whether the proposed power plant has obtained the required clearances from the pertinent authorities;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) Initially, a section of the farmers whose land was being acquired had expressed discontent over the compensation and related issues. The compensation package for the land acquired, finalised in consultation with the state government is quite attractive and most of the farmers have collected their compensation cheques. As such, there is no general discontent among the farmers. For enhancing awareness on project related issues, series of public outreach programmes have been conducted on the benefits, safety and other aspects of the project.

(c) to (e) The Environmental Impact Assessment (EIA) report has been completed and public hearing held. The Ministry of Environment and Forests (MoEF) has asked for additional information from the project proponent. The application for siting consent for Gorakhpur site has been submitted to the Atomic Energy Regulatory Board (AERB).

Site selected for new atomic energy project in Banswada

†2947. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that the site selection committee of the Nuclear Power Corporation has selected a site for setting up a new atomic energy project near Mahi Bajaj Sagar dam in Banswada;

(b) if so, the work done in this regard by Government till date, the details thereof; and

(c) by when this project will be completed?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) The government has accorded 'in principle' approval for locating four units of indigenous 700 MW Pressurised Heavy Water Reactors at the site. The pre-project activities and the process of land acquisition have been initiated.

(c) The units at the site are planned in two phases, each of 2×700 MW with a gap of about four years. The start of work on two units of the first phase is planned in the 12th Five Year Plan, with expected completion in the 13th Five Year Plan/early part of 14th Five Year Plan.

Location of nuclear power plants

†2948. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

(a) the details of the places in the country where nuclear power plants have been established and are to be established;

(b) the countries with whose co-operation or through which these plants have been/are to be established; and

(c) the percentage of fuel available in the country and the percentage of fuel imported for these plants along with the name of the countries?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(SHRI V. NARAYANASAMY): (a) and (b) The details in respect of nuclear power reactors already established and proposed to be established in the country are given below:

†Original notice of the question was received in Hindi.